The Deputy Minister of Railways and Transport (Shr. Alagora.): (a) and (b). A statement giving information as far as available is attached [See Appendix IX, annexure No. 60].

(c) Information is being collected and will be supplied in due course.

DELHI TELE-GAZETTED OFFICERS OF PHONE DISTRICT

651. Shri Tushar Chatterjea: Will the Minister of Communications be pleased to state the number of Gazetted Officers working in the Delhi Telephone District for more than four vears?

The Minister of Communications (Shri Jagjiyan Ram.): Eight.

उवर्रक का संभरण

६४२. श्री रामशंकर लाल : क्या खाद्य तथा कि मंत्री यह बताने की कृषा करेंगे कि :

(क) क्या अमरीका तथा भारत सरकार के बीच उर्वरक का संभरण करने के बार में अभी हाल में कोई करार हुआ हैं, और

(ख) यदि हां. तो क्या सरकार उस करार की एक प्रति संभा-पटल पर रखने का विचार करती हैं?

खाद्य तथा कृषि उपमंत्री (श्री एम० थी० कव्याप्या): (क) जी. हां । उर्वरक के संभरण के बार में दोनों सरकारों के बीच दो करार हुए # 1

(स) पूर्व के न्याई इन दोनों करारों प्रतिलिपियां, सदस्यों की जानकारी के लिये सदन के पुस्तकालय में यथावसर प्रस्तुत की जायेंगी।

MOTIHARI POST OFFICE

653. Shri Bibhuti Mishra: Will the Minister of Communications be pleased to state:

(a) whether Government are aware that in the Motihari Post Office old two anna nickel coins are not accepted; and

(b) if so, the reason therefor?

The Minister of Communications (Shri Jagjivan Ram): (a) No. only counterfeit coins have been refused.

(b) Does not arise.

DEPUTY GENERAL MANAGERS (AMENITIES)

654. Shri Krishnacharya Joshi: Will the Minister of Railways be pleased to state the main duties of the Deputy (leneral Managers (Amenities) pointed on the various Railways?

The Deputy Minister of Railways and Transport (Shri Alagesan): main duties of the Deputy General Managers (Amenities) are:-

- (i) Co-ordination between the various departments dealing with passenger amenities, with a view to ensure preparation of appropriate plans for the provision of adequate amenities to the passengers at all stations and in trains;
- (ii) to ensure early execution of such amenity works, when sanction-
- (iii) undertake frequent inspections of stations, travelling in train service compartments, with a view to assess personally the requirements of passengers and also to ensure that the various amenities provided are kept in good state and freely utilised;
- (iv) to ensure that appropriate action is taken to reduce over-crowding in trains and to eliminate begging and unauthorised hawking in and in railway premises; and
- (v) to ensure prompt disposal public complaints.

रंखने कर्मचारियों का नेतन

६४४. श्री एम० एन० सिंह : क्या रेसर्ब मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच हैं कि हाल ही मैं त्तीय श्रेणी के क्लकों को स्वीकृत की गई दो वेतन वृद्धियां अभी तक रंलवे के वेंसे ही कर्मचारियाँ को नहीं दी गई हैं: